

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-760/ND/2018

In the matter of :

Aakruti, a Partnership firm

Vs.

Iris Associates (P) Ltd

..PETITIONER

..RESPONDENT

SECTION

Under Section 9 of IBC Code, 2016

Order delivered on 11.9.2018

Coram :

R. Varadharajan,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj

Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : Ms. Priyanka Rathi, Advocate

For the Respondent/Corporate Debtor : Mr. D. Singh, Ms. Avsi M. Sharma, Advocates

For the Intervener :

ORDER

Learned Counsels for the parties are present. Ld. Counsel appearing for the petitioner seeks adjournment in the matter. Taking into consideration the said representation, the matter is posted for hearing on Monday, the 17th Sept, 2018 since the pleadings in the matter are complete.

List on 17.9.2018.

(Sd-)
MEMBER (TECHNICAL)

(Sd-)
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit